

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/183/2014

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

NAME OF THE COMPANY: D.D.C.A.

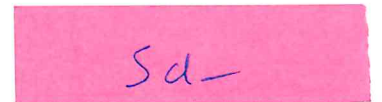
SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:	Ms. Sonali Malhotra & Mr. Amit Sanduja, Advocates			
	Ms. Sudha Sachdev, FCS AR for 4 Directors			

ORDER

Reserved for orders



(Ina Malhotra)
Member (J)